

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. C.P. (IB)/176(MB)2024

IN THE MATTER OF

Kisaan Steels Private Limited

... Petitioner

Vs

Gemini Engi-Fab Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Tanweer Alam (PH)

For the Respondent: Adv. Subhradeep Banerjee (VC)

ORDER

Ld. Counsel for the Petitioner prays for a short adjournment. Allowed as prayed for.
Adjourned to **10.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/